

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 130/94

(b)

New Delhi this the 4th day of August 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman (J)
Hon'ble Mr. R.K. Ahooja, Member (A)

Shri R.K. Gangrade
S/o Shri K.C. Gangrade,
R/o Post Bargaon, Distt. East Nimar,
Khandwa (M.P.)

(By Advocate: Shri S.D. Raturi proxy
for Shri G.D. Gupta)

...Applicant

Versus

1. Union of India
through the Secretary to the
Government of India,
Ministry of Water Resources,
Shram Shakti Bhawan, Rafi Marg,
New Delhi- 110 001.
2. The Chairman,
Central Water Commission,
Seva Bhawan, R.K. Puram,
New Delhi- 110 066.
3. Union Public Service Commission,
through its Chairman,
Dholpur House, Shahjahan Road,
New Delhi- 110 001.
4. The Secretary to the
Government of India,
Ministry of Personnel, Public
Grievances & Pensions,
Department of Personnel Training,
North Block,
New Delhi-110 001.

(By Advocate: None) ...Respondents

ORDER (Oral)

By Reddy, J.-

Learned proxy counsel for the applicant seeks
permission to withdraw the OA. The O.A. is accordingly
dismissed as withdrawn. No costs.

R.K. Ahooja
(R.K. Ahooja)
Member (A)

V. Rajagopala Reddy
Vice-Chairman (J)

cc.